

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 226**  
TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2016

**LAND UNDER CULTIVATION**

\*226. SHRI PINAKI MISRA:  
SHRI RAGHAV LAKHANPAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण  
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be pleased to state:

- (a) the area under cultivation including the percentage of sown area dependent on monsoon during the last two Plans periods and the current year, State/UT-wise;
- (b) whether there are reports of extensive fragmentation in land holdings, change in land use from agriculture to nonagricultural purposes and decline in farm land in the country and if so, the extent thereof during the said period, State/UT-wise;
- (c) whether decline in cultivable area has an adverse impact on agricultural production and if so, the details thereof;
- (d) whether the Government has taken steps to address the problems of agriculture in small and fragmented land-holdings and promote co-operative farming and if so, the details thereof and the success achieved therein; and
- (e) the steps taken/proposed to be taken by the Government to expand the cultivable land and the outcome thereof ?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

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(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 226 DUE FOR REPLY ON 2<sup>ND</sup> AUGUST, 2016.**

(a): State/UT-wise details of average area under cultivation(cultivable land) alongwith percentage of net sown area dependent on monsoon rainfall (rain fed area) during the last two Plan Periods i.e. 2002-03 to 2006-07, 2007-08 to 2011-12 and the same for the year 2013-14 (latest available) are at **Annexures I(A) & I(B)**.

(b): As per report on Agriculture Census for 2010-11(latest available), the average size of operational holding has declined from 1.33 ha in 2000-01 to 1.15 ha in 2010-11. State/UT-wise details of average size of land holding during 2000-01, 2005-06 and 2010-11 are at **Annexure II**. State/UT-wise details of change in area put to non-agriculture uses and decline in farm land (cultivable land) between tenth plan period average and 2013-14 are at **Annexure III**.

(c) & (d): Since agriculture is a State subject, it is responsibility of States to take necessary steps for holistic development of agriculture and improve the conditions of farmers based on local needs and priorities. Government of India supplements the efforts of the State Governments through assistance under different Crop Development Schemes /Programmes. In order to boost agricultural production and productivity of agricultural crops, Government of India is implementing through State Governments various Crop Development Schemes/ Programmes such as National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojana (RKVY), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), National Mission on Oilseeds and Oil Palm (NMOOP), Bringing Green Revolution to Eastern India (BGREI), National Mission for Sustainable Agriculture (NMSA) etc.

Despite marginal decline in the cultivable area, the agricultural production in the country has been increasing except in the years affected by drought, floods, and other natural calamities.

Under the crop development Schemes/Programmes of the government, funds are provided to States for implementation of State-specific agricultural strategies including use of quality seeds, Integrated Nutrient Management (INM), Integrated Pest Management (IPM), Farm mechanization, issuance of Soil Health Cards etc. The States are also provided support for creation of agricultural infrastructure for optimal use of water and other natural resources. All these initiatives are oriented towards small and marginal farmers in the country.

Further, small and marginal farmers are encouraged to organize themselves into registered Self-help Groups (SHGs), Cooperatives, Farmer Producer Organizations (FPOs) etc. to derive benefit of economies of scale in farming operations. Such groups are also provided credit for agricultural activities as Joint Liability Groups (JLGs)

(e): As per Seventh Schedule of Constitution of India, land comes under the purview of State Government and, therefore, it is for the State Governments to take suitable steps to check diversion of agricultural land for non-agricultural purposes.

In order to bring additional area under cultivable land, Ministry of Rural Development is implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed/degraded areas. From 2015-16, the IWMP has been converted as the Watershed Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

Government of India is also implementing National Mission for Sustainable Agriculture (NMSA) with a view to prevent soil erosion, land degradation and also to maintain balance in various types of land uses across the country. Under this Mission, all type of land including wasteland/barren land are developed with suitable need based soil and water conservation measures and partly such degraded lands developed are put to agricultural uses.

**Annexure referred in reply to Part (a) of Q. No. 226 due for reply on 02.08.2016**

State-wise details of average area under cultivation (Cultivable land)

STATES/Uts	Average Area Under Cultivation/ Cultivable Land (Thousand Hectares)		
	10th Plan (2002-03 to 2006-07)	11th Plan (2007-08 to 2011-12)	2013-14 (P)
ANDHRA PRADESH (incl. Telangana)	15804	15901	15808
ARUNACHAL PRADESH	397	423	424
ASSAM	3224	3212	3217
BIHAR	6639	6607	6578
CHHATTISGARH	5594	5574	5550
GOA	197	197	197
GUJARAT	12413	12620	12661
HARYANA	3771	3716	3645
HIMACHAL PRADESH	812	817	811
JAMMU & KASHMIR	1050	1053	1070
JHARKHAND	4299	4288	4336
KARNATAKA	12904	12874	12846
KERALA	2351	2299	2279
MADHYA PRADESH	17349	17304	17267
MAHARASHTRA	21242	21135	21127
MANIPUR	230	291	384
MEGHALAYA	1057	1054	1056
MIZORAM	330	389	402
NAGALAND	652	673	693
ODISHA	7404	6953	6797
PUNJAB	4258	4222	4219
RAJASTHAN	25624	25569	25542
SIKKIM	98	98	98
TAMIL NADU	8178	8137	8120
TRIPURA	303	277	277
UTTARAKHAND	1509	1548	1550
UTTAR PRADESH	19275	19143	18955
WEST BENGAL	5808	5691	5662
ANDAMAN & NICOBAR ISLANDS	47	27	28
CHANDIGARH	2	2	2
DADRA & NAGAR HAVELI	24	24	24
DAMAN & DIU	3	4	3
DELHI	57	53	53
LAKSHADWEEP	3	2	2
PUDUCHERRY	31	30	30
<b>ALL INDIA</b>	<b>182938</b>	<b>182209</b>	<b>181713</b>

Note: (P): Provisional

Source: Directorate of Economics &amp; Statistics, Ministry of Agriculture and Farmers Welfare

## State-wise percentage of average net area sown dependent on rainfall

STATES/Uts	Percentage of average net Un-Irrigated/ Rainfed Area over average net area sown (%)		
	10th Plan (2002-03 to 2006-07)	11th Plan (2007-08 to 2011-12)	2013-14 ( P)
ANDHRA PRADESH (incl. Telangana)	60.80	55.89	53.52
ARUNACHAL PRADESH	75.45	73.73	74.67
ASSAM	94.91	94.28	94.26
BIHAR	41.37	40.41	44.16
CHHATTISGARH	75.21	71.20	68.79
GOA	82.82	73.36	70.29
GUJARAT	62.75	58.64	58.91
HARYANA	16.02	15.89	16.19
HIMACHAL PRADESH	80.00	79.99	79.77
JAMMU & KASHMIR	58.50	57.16	56.36
JHARKHAND	91.71	90.84	85.06
KARNATAKA	73.28	67.57	65.07
KERALA	81.89	80.83	80.63
MADHYA PRADESH	61.95	53.52	38.69
MAHARASHTRA	81.30	81.30	81.31
MANIPUR	77.60	79.08	81.81
MEGHALAYA	72.80	77.47	76.09
MIZORAM	84.16	89.55	86.28
NAGALAND	79.03	77.33	76.09
ODISHA	68.80	67.04	72.30
PUNJAB	3.75	1.86	0.04
RAJASTHAN	63.91	63.27	58.12
SIKKIM	87.96	81.35	81.35
TAMIL NADU	47.86	41.71	43.17
TRIPURA	75.01	76.71	76.71
UTTARAKHAND	54.96	53.97	53.20
UTTAR PRADESH	21.21	18.88	15.91
WEST BENGAL	42.33	40.77	40.79
ANDAMAN & NICOBAR ISLANDS	99.96	98.91	98.92
CHANDIGARH	34.29	26.12	26.12
DADRA & NAGAR HAVELI	67.95	74.99	77.12
DAMAN & DIU	100.00	100.00	100.00
DELHI	11.71	1.13	0.00
LAKSHADWEEP	100.00	100.00	100.00
PUDUCHERRY	14.10	15.94	12.44
<b>ALL INDIA</b>	<b>57.69</b>	<b>54.85</b>	<b>52.09</b>

Note: (P): Provisional

Source: Directorate of Economics &amp; Statistics, Ministry of Agriculture and Farmers Welfare

**Annexure referred to in reply to part (b) of Lok Sabha Starred Q. No. 226 due for reply on  
02.08.2016**

State-wise average size of operational holdings in the country as per Agriculture Censuses 2000-01,  
2005-06 and 2010-11

(Area in ha.)

Sl.No.	States/UTs	Average size of operational holdings		
		2000-01*	2005-06*	2010-11
1	Andaman & Nicobar Islands	2.00	1.88	1.85
2	Andhra Pradesh	1.25	1.20	1.08
3	Arunachal Pradesh	3.69	3.33	3.51
4	Assam	1.15	1.11	1.10
5	Bihar	0.58	0.43	0.39
6	Chandigarh	1.44	1.09	1.29
7	Chattisgarh	1.60	1.51	1.36
8	Dadra & Nagar Haveli	1.48	1.43	1.38
9	Daman & Diu	0.59	0.50	0.38
10	Delhi	1.52	1.49	1.45
11	Goa	0.84	1.15	1.14
12	Gujarat	2.33	2.20	2.03
13	Haryana	2.32	2.23	2.25
14	Himachal Pradesh	1.07	1.04	0.99
15	Jammu & Kashmir	0.67	0.67	0.62
16	Jharkhand	NA	NA	1.17
17	Karnataka	1.74	1.63	1.55
18	Kerala	0.24	0.23	0.22
19	Lakshadweep	0.27	0.27	0.27
20	Madhya Pradesh	2.22	2.02	1.78
21	Maharashtra	1.66	1.46	1.44
22	Manipur	1.15	1.14	1.14
23	Meghalaya	1.30	1.18	1.37
24	Mizoram	1.24	1.22	1.14
25	Nagaland	7.28	6.93	6.02
26	Orissa	1.25	1.15	1.04
27	Pondicherry	0.70	0.78	0.66
28	Punjab	4.03	3.95	3.77
29	Rajasthan	3.65	3.38	3.07
30	Sikkim	1.57	1.48	1.42
31	Tamil Nadu	0.89	0.83	0.80
32	Tripura	0.56	0.50	0.49
33	Uttar Pradesh	0.83	0.80	0.76
34	Uttaranchal	0.95	0.92	0.89
35	West Bengal	0.82	0.79	0.77
	<b>All India</b>	<b>1.33</b>	<b>1.23</b>	<b>1.15</b>

\* Agriculture Census was not conducted in Jharkhand during 2000-01 and 2005-06.

NA-Not Available.

**Annexure referred in reply to Part (b) of Q. No. 226 due for reply on 02.08.2016**

State-wise details of change in Average Agricultural land and land for Non- Agricultural Uses from 10th Plan period to 2013-14 (latest available year)

(Thousand Hectares)

STATES/Uts	Change in average agricultural Land during 10th plan (2002-03 to 2006-07) to 2013-14	Change in average area put to non-agricultural uses during 10th plan (2002-03 to 2006-07) to 2013-14
ANDHRA PRADESH (incl. Telangana)	4	291
ARUNACHAL PRADESH	27	7
ASSAM	-7	144
BIHAR	-60	67
CHHATTISGARH	-44	64
GOA	0	0
GUJARAT	248	22
HARYANA	-125	102
HIMACHAL PRADESH	0	-83
JAMMU & KASHMIR	21	-26
JHARKHAND	36	-48
KARNATAKA	-58	92
KERALA	-72	88
MADHYA PRADESH	-82	226
MAHARASHTRA	-116	66
MANIPUR	153	0
MEGHALAYA	-1	19
MIZORAM	72	-34
NAGALAND	41	19
ODISHA	-607	221
PUNJAB	-38	52
RAJASTHAN	-83	98
SIKKIM	0	3
TAMIL NADU	-58	80
TRIPURA	-26	6
UTTARAKHAND	41	68
UTTAR PRADESH	-319	382
WEST BENGAL	-145	165
ANDAMAN & NICOBAR ISLANDS	-19	-14
CHANDIGARH	0	0
DADRA & NAGAR HAVELI	0	0
DAMAN & DIU	0	0
DELHI	-4	1
LAKSHADWEEP	0	0
PUDUCHERRY	-2	1
<b>ALL INDIA</b>	<b>-1225</b>	<b>2079</b>

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers Welfare

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